December, if I mistake not. It is not yet finally settled.

## SURVEY OF RARE MANUSCRIPTS

◆476. SHRI P. N. RAJABHOJ: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state whether Government have made any survey as to the number of rare manuscripts available in India? If so, what is the number of such manuscripts, and what is the programme of their publication?

THE DEPUTY MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (DR. MONO MOHAN DAS): The Government of India have not made any specific survey as such and it is not possible to state the number of such manuscripts. The Government are, however, considering the publication of 20 rare manuscripts, as recommended by the Indology Committee.

DR. MONO MOHAN DAS: How many

श्री पां० ना० राजभोज : क्या मंत्री महोदय बता सकते हैं कि श्रव तक कितने मैत्रिकृट्स सरकार के पास हैं ?

manuscripts we have got at our disposal? That figure I cannot give. But I can inform the hon. Member about the number of manuscripts that we have acquired for our National Museum.

DR. MONO MOHAN DAS: Sir, this is rather irrelevant. The question is about the specific survey to be conducted in this country. I have got no information on that

श्री पां० ना० राजभोज : सरकार के पास इंगलैंड, फ्रांस, जर्मनी अथवा इटली इन देशों के कितने मैनुस्क्रिप्ट्स हैं, क्या उसने उसका अंदाजा लगाया है ?

श्री पां० ना० राजभोज: भारत की कौन कौन सी संस्था इनके प्रसिद्धिकरण का काम करती है ? DR. MONO MOHAN DAS: There are a number of institutions that have been at this work.

DR. RAGHUBIR SINH: May I know if the Government is aware that there are regional records and Historical Manuscripts Survey Committees established under the direction of one of the Ministries of the Government of India?

DR. MONO MOHAN DAS: I think the hon. Member may kindly put the question more profitably to my hon. colleague, Dr. Shrimali, Minister of Education.

DR. RAGHUBIR SINH: Unfortunately, both the Ministers do not know what is happening in the other Ministry though they have been together for quite a long time.

DR. MONO MOHAN DAS: That insinuation is not correct.

MR. CHAIRMAN: He says, "That insinuation is not correct."

DR. RAGHUBIR SINH: I am intentionally putting the question, Sir. The other day, the hon. Minister said that he did not know what happens on that side. Today I see it is *vice versa*.

## APPOINTMENT OF OFFICER ON SPECIAL DUTY ON REORIENTATION IN SERVICES

- •477. SHRI P. N. RAJABHOJ: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether an officer on special duty appointed by Government for suggesting reorientation in services has completed his work and has made any recommendations;
- (b) if so, what are those recommendations; and
- (c) what action Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) to (c). The officer

could not complete his work as his services were required for the Central Pay Commission. He has, however, certain interim submitted mendations which are under examination.

SHRI B. N. DATAR: Sir, the question

श्री पां० ना० राजभोज : क्या मंत्री महोदय कृपा करके बता सकते हैं कि कान कौन सी सर्विसेज के लिये यह आफिसर नियक्त किया गया है ?

is whether any reorientation of our present rules is necessary so far as the structure and organisation of the services, recruitment, training, promotion, the staffing of superior posts, etc., are concerned.

SHRI T. S. AVINASHILINGAM CHETTIAR: May I know who is the officer appointed in this regard?

SHRI B. N. DATAR: He is Mr. L. P. Singh. He is now a Member-Secretary of the Central Pay Commission.

## LOAN DUE PROM JAMMU AND KASHMIR

\*478. MOULANA M. FARUQI: Will the Minister of HOME AFFADJS be pleased to state the amount of loan which fell due during the first three years of the Second Five Year Plan from the State of Jammu and Kashmir?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): A sum of Rs. 882.11 lakhs fell due from the Jammu and Kashmir Government for repayment during the years 1956.57 to 1958-59.

مولانا ایم - فاروقی تا کیا انویبل منسلام کو اس کی اطلام ہے که کشبیر گورنبلٹ نے سلٹر سے یہ خوانش کی

ھے کہ کچھ اور سبسیتی ان کو دی جائے تاکه وہ اس کو ادا کر سکیں ? ं तौलाना एम० फ़ारूकी : वया ग्रानरेबल मिनिस्टर को इसकी इतिला है कि काइमीर गवर्नमेंट ने सेन्टर से यह स्ति की है कि कुछ और सबसिडी उनको दी जाय ताकि वे उसकी ग्रदा कर स ?]

SHRI B. N. DATAR: This question is consideration. under The Government is considering in what manner it can repay the loan. That question is under examination.

مولاما ايم - فاروقي ذكيا آپ كو اطلاع هے که اس لون کو پورا کرنے کے لئے کشمیر گورنمات کرئی نیا ٹیکس لگانے والی ہے جس کے سلسلہ میں آپ کو ریفر کیا گیا ھے ?

† मौलाना एम० फारूकी : क्या ग्रापको इतिला है कि इस लोन को पुरा करने के लिए काशमीर गवर्नमेंट कोई नया टैक्स लगाने वाली है जिसके सिलसिले में आपको रेफर कया गिया है ?]

SHRI B. N. DATAR: If their proposals are received, Government will consider the matter with as much sympathy as possible.

## यमुना के बहाव बदलने के बारे में योजना का तैयार किया जाना

\*४७६. श्री राम सहाय : गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या दल्ली में यमुना नदी का बहाव बदलने से यमना के घाटों के बेकार होते के ग्रन्देशे को रोकने के लिये सरकार ने कोई योजना तैयार की है; और
  - (ख) यदि हां, तो यह योजना कव कार्यान्वित होगी ?

<sup>†[ ]</sup> Hindi transliteration.